GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4236 ANSWERED ON:06.09.2012 COMPLAINTS REGARDING IRREGULARITIES Vundavalli Shri Aruna Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway have received any complaints from the Government of Punjab regarding evasion of State levies/taxes e.g. VAT/CST etc. on commercial freight by the railway officials, particularly from Northern Railway;
- (b) if so, the details thereof alongwith the action taken thereon by the Railways;
- (c) whether it is a fact that the Transporters & Traders in the country lease space aboard Parcel and Brake vans of passenger trains to evade VAT/CST in connivance with railway officials;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Railways in this regard and to prevent such menace?

Answer



- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Nil.
- (e): The responsibility of collecting Sales Tax/VAT lies with State Government. Railways have been extending all assistance as per the policy guidelines on the subject.